

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 105/2013

M/S SHYAM BIRI WORKS LTD.

Appellant(s)

VERSUS

COMMR.OF TRADE TAX UP

Respondent(s)

(Office report on default)

Date : 22/02/2016 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT
[IN CHAMBERS]

For Appellant(s) Dr. Kailash Chand,Adv. (N.P.)

For Respondent(s) Mr. Vikrant Yadav, Adv.
Mr. Rajeev Dubey, Adv.
for Mr. Ravi Prakash Mehrotra, Adv.

Mr. Vinay Garg,Adv.

UPON hearing the counsel the Court made the following
O R D E R

None appears for the appellant.

The learned counsel for the appellant is granted two
weeks' time, by way of last chance, to comply with the
Office Report dated 18.1.2016.(SWETA DHYANI)
SR.P.A.(INDU POKHRIYAL)
COURT MASTER